

**BENCH-I**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

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*Noted*

**Misc. A. No. 779/KB/2018  
C.P. No.103/KB/2017**

**Present: Hon'ble Member (J), Shri Jinan K.R.**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>TH</sup> AUGUST, 2018, 10:30 A.M.**

Name of the Company	Mohit Kumar Day-Vs-Italian Stores Pvt.Ltd.		
Under Section	58/59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**ORDER**

No one appears.

Operational Creditor has filed this petition u/s. 7 of the Insolvency and Bankruptcy Code, 2016.

This application is filed for recalling the order dated 18.06.2018. Vide Order dated 18.06.2018 this Tribunal dismissed C.P. No.103/KB/2017 for non-prosecution and since nobody turned up on today Misc. Application No.779/KB/2018 is also dismissed.

*Sd*

(Jinan K.R)  
Member (Judicial)